Annexure 4														
Name of the Corporate debtor: M/s. Suryajyoti Spinning Mills Limited; Date of commencement of liquidation: 18.04.2023 and apppointment or amended on 30.06.2023 (Order made available on 03.07.2023); List of stakeholders as on :29.11.2023														
		,				List of opera	tional creditors (Employees)							
S No	Name of authorised representative, if any	Name of employee	Identification No	Details of claims received		Details of claim admitted				Amount of	Amount of		Amount of claim	
				Date of Receipt	Amount Claimed	Total amount od claim admitted	Amount of claim for the period of twelve months preceeding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted	continge nt claim	any mutual dues, that may be set	Amount of claim rejected	under verification	Remarks if any
1	K.Ravi	K.Ravi	8	Note 1	75,000	75,000		Form E	0.00					
2	P.JAGAN MOHANRAO	P.JAGAN MOHAN RAO	9	Note 1	1,15,786	91,985		Form E	0.00			23,801		
3	JONNALA VEERAREDDY	JONNALA VEERA REDDY	10	18.05.2023	5,47,800			Form E	0.00			2,88,675		
4	K Srinivas	K Srinivas	11	Note 1	50,301	44,912		Form E	0.00			5,389		
	K.S Pavan Kumar (representative for 11 employees)	1. K S Pavan Kumar 2. Suresh Akarte 3. Vimal kumar Bharadwaj 4. Vimod Choudhary 5. G. Bapuji 6. T. Radha Krishnan 7. V. Srinivasan 8. Ashok Moparthi 9. Cyril 5 S Fernando 10. Deepak Walia 11. Vishal Behal		Note 1	1,13,62,720	-								
5			12					Form F					1,13,62,720.00	
6	K.S Pavan Kumar (representative for 2employees)	G.Venkataiah Goud	13	Note 1	6,81,340		•	Form F	-				6,81,340.00	
7	Talasila Sunil	Talasila Sunil	14	Note 1	6,29,678	3,42,216		Form E	0.00			2,87,462		
	Sub Total				1,34,62,625	8,13,238			0.01			6,05,327	1,20,44,060	

Note 1: Claim has not been submitted during the Liquidation process, however the same was submitted during CIRP, hence the same has been processed Pursuant to the section 38 read with Regulation 12 of liquidation